

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	17.03.2023		<p>WPPIL No. 161 of 2021</p> <p><u>Hon'ble Vipin Sanghi, C.J.</u></p> <p><u>Hon'ble Alok Kumar Verma, J.</u></p> <p>Mr. Rajeev Singh Bisht, learned counsel for the petitioner.</p> <p>Mr. S.S. Chauhan, learned Deputy Advocate General for the State of Uttarakhand.</p> <p>The petitioner has preferred this writ petition in public interest to seek a direction to the respondents for establishment of the Lokayukta Institution and enforcement of the Lokayukta Act, 2014, and to make appointment of the Chairman / Members of the Lokayukta Institution.</p> <p>Learned counsel for the petitioner submits that the respondents may be directed to file the latest report with regard to enforcement of the aforesaid Act. He further submits that the State is reportedly spending crores of rupees every year without the Institution of Lokayukta being operational.</p> <p>We direct the respondents to file an additional</p>

affidavit disclosing the status with regard to establishment of the Lokayukta Institution. It should also be disclosed what is the expenditure incurred on the said Institution since inception year-wise upto 31st March, 2023. The affidavit be filed within three weeks.

List on 08.05.2023.

(Alok Kumar Verma, J)

(Vipin Sanghi, CJ)

17.03.2023

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